

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (Insolvency)NO.590/2020

In the matter of:

Bank of India & ORs

Appellant

Vs

Ferro Alloys Corpn Ltd through Mamta Binani & Ors Respondent

Mr. Rajiv Ranjan, Sr. Advocate and Mr. Rahul Adlakha, Mr Sudhir Bisla, Advocates for Appellant.

Mr. Abhinav Vasisht, Sr. Advocate, Mr. Saurav Panda, Ms Akshita Sachdeva, Mr. Malak Bhat, Advocates for Respondent.

Ms Varsha Banerjee, Advocate for R2.

Mr Amit Singh Chadha, Sr. Advocate and Mr. Kumar Anurag Singh, Advocates for Respondent.

ORDER

(THROUGH VIRTUAL MODE)

06.08.2020- Heard Learned counsel for the Respondent. As prayed one weeks' time is granted to file the reply with an advance copy to the opposite party. Rejoinder, if any, may be filed within one week thereafter.

List the appeal on **31st August, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Mr. V.P. Singh)
Member (Technical)

Bm/kam